

FORMB
PUBLICANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKE HOLDERS OF KND ENGINEERING
TECHNOLOGIES LIMITED**

Sl.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	KND Engineering Technologies Limited
2.	Date of incorporation of corporate debtor	07/06/1982
3.	Authority under which corporate debtor is incorporated/registered	Ministry of Corporate Affairs (Registrar of Companies-Kolkata, West Bengal)
4.	Corporate Identity No. of corporate debtor	U74210WB1982PLC034947
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 7 A Hospital Street, Kolkata 700072, West Bengal
6.	Date of closure of Insolvency Resolution Process	12/06/2019
7.	Liquidation commencement date of corporate debtor	06/12/2023
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Mamta Binani Registration Number: IBBI/IPA-002/IP-N00086/2017-18/10227
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 2nd Floor, Nicco House, 2 Hare Street, Church Lane Entry, Kolkata 700001, West Bengal Email ID: mamtabinani@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 2nd Floor, Nicco House, 2 Hare Street, Church Lane Entry, Kolkata 700001, West Bengal Mobile Number: 9831099551 Email ID (process specific): liquidatorkndengineering@gmail.com
11.	Last date for submission of claims	05/01/2024

Notice is hereby given that the National Company Law Tribunal Kolkata Bench, Kolkata has ordered the commencement of liquidation of **KND Engineering Technologies Limited** on **06.12.2023** in C.P. no. 455/KB/2018.

The stake holders of **KND Engineering Technologies Limited** are hereby called up on to submit their claims with proof/update their claims submitted during the corporate insolvency resolution process, as on the liquidation commencement date on or before **05.01.2024**, to the liquidator at the e-mail and correspondence address mentioned against **Item No.10**.

The financial creditors shall submit/update their claims with proof by electronic means only. All other creditors may submit/update the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit/update its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Mamta Binani



Mamta Binani
Liquidator

In the matter of KND Engineering Technologies Limited
Registration No.: IBB/PA-002/IP-N00086/2017-18/10227
AFA valid till 03.12.2024
liquidatorkndengineering@gmail.com (process specific)
mamtabinani@gmail.com (registered with IBBI)
Mobile No.: 9831099551
Address of the Liquidator registered with IBBI:
2nd Floor, Nicco House, 2 Hare Street,
Kolkata 700001, West Bengal

Date: 08.12.2023
Place: Kolkata